

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीयकंपनीविधिअधिकरण**  
**CUTTACK BENCH**  
**कटकखंडपीठ**

**ORDER OF THE HEARING ON 4<sup>th</sup> June, 2024, 12:00 Noon**  
 TP No. 210/CTB/2019 CP (IB) No. 1170/MB/2017, IA (IB) No. 189/CB/2022  
**Coram: 1. Hon'ble Member (Judicial), Shri H. V. Subba Rao**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	Punjab National Bank -Vs- Vindhya Vasini Industries Ltd.
Under Section	7 IBC

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)                      Mr. Dhananjaya Sud, Adv.    For Liquidator

For Respondent (s)

**ORDER**

**IA (IB) No. 189/CB/2022**

Ld. Counsel Mr. Dhananjaya Sud appearing for Liquidator. This is an application filed for dissolution of M/s. Vindhya Vasini Industries Ltd., the corporate Debtor.

List the matter on 09.07.2024.



**Kaushalendra Kumar Singh**  
**Member (Technical)**



**H. V. Subba Rao**  
**Member (Judicial)**